### STATEMENT

Written Answers

No of Bullocks in the country according to the tenth Livestock census, 1966 (In thousands)

State/Union Territories	Male de Male cattle buffaloe over 3 over 3 years*	s
Andhra Pradesh .	5,407 1,46	0
Assam	2,510 24	1
Bihar	6,931 73	2
Gujarat	3,101 3	5
Haryana	918 3	5
Himachal Pradesh .	682 1	5
Jammu & Kashmir	559 4	2
Kerala	519 25	4
Madhya Pradesh .	9,203 1,23	7
Maharashtra	6,550 34	0
Meghalya	† †	
Mysore	3,666 28	9
Nagaland	20	2
Orissa	4,397 59	8
Punjab	1,290 25	1
Rajasthan	4,092 15	3
Tamil Nadu	4,947 50	2
Uttar Pradesh .	13,231 1,42	8
West Bengal	4,909 53	2
Andaman & Nicebar Islands.	3	4
Chandigarh	3 Negligibl	e‡
Dadra Nagar Haveli	15	2
Delhi	28	1
Goa	N. A. N. A	۱.
Laccadive & Minicoy Islands	Negligibles Nil	
Manipur	115 1	9
NEFA	N. A. N. A	١.
Pondicherry	23	1
Tripura	. 211 1	8
	73,330 8,19	1

<sup>\*</sup>The bullocks include male cattle and buffaloes over three years which have been castrated.

### GIR SANCTUARY

\*576. SHRI M. K. MOHTA: Will the Minister of AGRICULTURE/ कृषि मंत्रे; be pleased to state:

- (a) whether it is a fact that the number of lions in the Gir Sanctuary in Gujarat has substantially declined during the last three years, and if so, the reasons therefor; and
- (b) the steps taken to preserve Gir lions in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/कृषि मंत्रालय में राज्य मंत्रे (PROF. SHER SINGH): (a) No. Sir.

- (b) The following steps have been taken to preserve Gir lions:
  - (i) Lion is declared as protected animal.
  - (ii) Gir forests have been constituted into a Wild Life Sanctuary since 1965, wherein shooting or trapping of all animals is prohibited.
  - (iii) Central portion of the sanctuary has been proposed to be constituted into National Park as a Sanctum Sanctorum with a view to prevent interference from all disturbing factors like cattle, human beings, etc.
  - (iv) Adequate compensation is being paid to the cattle owners whose cattle are killed by lions.
  - (v) Water facilities are being developed.
  - (vi) Sizeable financial allotments are being made.

NON-PAYMENT OF DUES TO WORKERS

## \*577. SHRI KALYAN ROY: SHRI N. K. KRISHNAN:

Will the Minister of LABOUR AND REHABILITATION/श्रम और पुनर्वास मंत्री be pleased to state:

- (a) the details of the measures Government propose to take against those coal mine owners who are systematically refusing to make payment of weekly wages, monthly arrears and other statutory legal dues to workers; and
- (b) whether any mine owner has been arrested to far for non-payment of legal dues, and if not, the reasons therefor?

<sup>†</sup>Figures for Meghalya are included in Assam.

<sup>‡45</sup> Male buffaloes only in Chandigarh.

<sup>§77</sup> male cattre only in Laccadive & Minicoy Islands.

THE MINISTER OF LABOUR AND REHABILITATION/ और पुनर्वास मंत्रों (SHRI R. K. KHADILKAR):

- (a) Measures to be taken against any defaulting coal-miners are provided for in the relevant laws. Appropriate action, as may be called for after due investigation, is taken by the officers of the Central Industrial Relations Machinery, whenever specific complaints are received.
- (b) This is a matter within the jurisdiction of the State Governments; the Central Government do not have information in regard to arrests.

# POLICY REGARDING LEASING OUT OF MINES

578. SHRI CHITTA BASU: Will the Minister of STEEL AND MINES/ इस्पात और खान मंत्रों be pleased to state:

- (a) whether Government have decided to make any change in the present policy in regard to leasing out of mines; and
- (b) if so, the nature of the change; and the reasons, therefor?

THE MINISTER OF STEEL AND MINES इस्पात और जान मंत्रः (SHRI S. MOHAN KUMARAMANGALAM): (a) and (b) With a view to further restrict the concentration of economic power in the field of mining, the Government have under consideration a proposal to reduce the limits prescribed under Section 6(1)(a) and 6(1)(b) of the Mines and Minerals (Regulation and Development) Act, 1957, from 50 Sq. miles and 10 Sq. miles to 50 Sq. Kms. and 10 Sq. Kms. respectively.

### PROFIT OF SUGAR INDUSTRY

\*579. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of AGRICULTURE/ 表情 中南 be pleased to State:

- (a) whether it is a fact that profits and profitability of the Sugar Industry decreased during the year 1969-70; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTER OF AGRICULTURE/ कृषि मंत्रालय में राज्य मंत्री (PROF. SHER SINGH): (a) Information received from 109 out of 215 sugar factories, shows that the gross profits made by them during 1969-70 were lower as compared to 1968-69.

(b) Low profitability during 1969-70 was mainly due to lower prices of free sugar during that year compared to those in 968-69.

## †ब्रिटेन में ट्रैक्टरों का आयात

\* 544. श्री सुन्दर सिंह भंडारी: क्या कृषि मत्री यह बताने की कृषा करेंगे कि:

- (क) क्या यह सच है कि अक्तूबर, 1970 से जनवरी, 1971 तक का अवधि में ब्रिटेन से आठ सौ ट्रैक्टरो का आयात किया गया था; और
- (ख) क्या यह भी सच है कि इनका विकय मूल्य निर्धारित न किये जाने के कारण ये ट्रैक्टर अभी तक बेचे नहीं गये हैं?

**‡**[IMPORT OF TRACTORS FROM BRITAIN

- \*544. SHRI SUNDAR SINGH BHANDARI: Will the Minister of AGRICULTURE/ कृषि मंत्री be pleased to state:
- (a) whether it is a fact that eight hundred tractors were imported from Britain during the period from October, 1970 to January, 1971: and
- (b) whether it is also a fact that these tractors are lying unsold as their sale price could not be fixed?]

कृषि मंत्रालय में राज्य मंत्री(श्री अण्णा साहेब पी० शिदे): (क) और (ख) एक विवरण मभा पटल पर रख दिया गया है।

<sup>†</sup>Transferred from the 17th June 1971.

<sup>‡[ ]</sup> English translation.